

S.No.17

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
17-11-2023 AT 10.30 AM**

CP(IB) No.207/95/HDB/2023
u/s. 95 of IBC, 2016

IN THE MATTER OF:

Pridhvi Asset Reconstruction and
Securitisation company Ltd

...Petitioner

VS

Smt. Kadiyala Suneetha

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. SANJAY PURI, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Mr. Srikanth Rathi for Mr. VVSN Raju, for Financial Creditor and Learned Counsel for the Personal Guarantor present through Video Conference. Matter adjourned to 14.12.2023.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)